

HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI

ABSTRACT

District and Sessions Judges - Transfer and Posting of District and Sessions Judge - ORDERS - ISSUED.

ROC.NO.431/2020-B.SPL.

NOTIFICATION NO.392-B.SPL.

DATED:21.07.2020.

READ:

High Court's Proceedings Roc.No.268/2020-Estt., dated 20.06.2020.

The High Court made the following Transfer and Posting of District and Sessions Judge:

Sri V.Srinivasa Anjaneya Murthy, I Addl. District and Sessions Judge, Srikakulam, who has been appointed as Officer on Special Duty against the vacant post of Registrar in the High Court of Andhra Pradesh, Amaravati, vide High Court's Proceedings read above, is recalled to State Judicial Service and transferred and posted as VIII Addl. District and Sessions Judge, Vijayawada, Krishna District (post kept vacant).

Sri V.Srinivasa Anjaneya Murthy, get himself relieved from the present post by 24.07.2020 and proceed to his new station and shall take charge of his post by 30.07.2020 from XII Addl. District and Sessions Judge, Vijayawada.

NOTE: The Order placed in the High Court's Website <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

  
REGISTRAR GENERAL  
FAC REGISTRAR (VIGILANCE)

To

1. The officer concerned.
2. The Pri. Secretary to Hon'ble the Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court of Andhra Pradesh.

4. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh. **(with a request to direct the concerned to upload the proceedings in the High Court's Website)**
5. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority.
7. The Prl. District and Sessions Judge, Krishna at Machilipatnam.
8. The I Additional District and Sessions Judge, Krishna at Machilipatnam.
9. The VIII Addl. District and Sessions Judge, Vijayawada, Krishna District.
10. The XII Addl. District and Sessions Judge, Vijayawada, Krishna District.
11. The District Treasury Officer, Krishna at Machilipatnam.
12. The Sub-Treasury Officer, Vijayawada, Krishna District.
  
13. **THE SECTION OFFICERS:-**  
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Hyderabad.